

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. 264/97

Wednesday, this the 27th day of August, 1997

C O R A M :

HON'BLE MR A V HARIDASAN, VICE CHAIRMAN

HON'BLE MR S K GHOSAL, ADMINISTRATIVE MEMBER

1. TP Ramachandran  
Casual Mazdoor  
Head Record Office(CT) Division  
Railway Mail Service  
Calicut Division  
Calicut
2. AK Bhaskaran  
Casual Mazdoor  
Head Record Office(CT) Division  
Railway Mail Service  
Calicut
3. K Sadanandan  
Casual Mazdoor  
Head Record Office(CT) Division  
Railway Mail Service  
Calicut Division  
Calicut
4. K Kuttikrishnan  
Casual Mazdoor  
Head Record Office(CT) Division  
Railway Mail Service  
Calicut Division  
Calicut
5. M Anilkumar  
Casual Mazdoor  
Head Record Office (CT) Division  
Railway Mail Service  
Calicut Division  
Calicut

.. Applicants

By Advocate Mr Siby J Monippally

Vs

1. Chief Post Master General  
Kerala Circle  
Trivandrum
2. The Superintendent  
Railway Mail Service  
Calicut Division  
Calicut

..2

3. The Head Record Officer  
Railway Mail Service (CT) Division  
Calicut .. Respondents

By Advocate Mr TR Ramachandran Nair, ACGSC

The application having been heard on 27.8.1997, the Tribunal on the same day delivered the following :

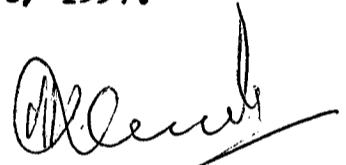
O R D E R

HON'BLE MR A V HARIDASAN, VICE CHAIRMAN :

Learned counsel for applicants after making submissions for quite sometime seeks permission to withdraw the application with liberty to move afresh after making detailed allegations. Permission is granted. The application is closed as withdrawn. No costs.

Dated, the 27th August, 1997.

  
S K GHOSAL  
ADMINISTRATIVE MEMBER

  
A V HARI DASAN  
VICE CHAIRMAN

vs